BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH' KOLKATA

T.P.No. 285/KB/2017 C.P.No. 57/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

Name	of the Company	Manoranjan Tea Co. Pv	t.LtdVs- ROC,W.B	
Under Section		75 & 97		
SI. No.	보기가 있다. 그 사람들은 아이들의 발표 얼마를 가고 있다. 그는 사람들은 이 사람들은 이 사람들은 이 사람들은 사람들이 되었다. 그 사람들은 사람들은 사람들은 사람들은 사람들은 사람들은 사람들은 사람들은		Appearing on behalf of	Signature with date

ORDER

No one is present from either side.

Petitioner has filed this petition u/s. 75 and 97 of the Companies Act, 2013 in the Hon'ble Calcutta High Court, which was received on transfer to this Tribunal. Petitioner is directed to file two additional copies of the petition

Let notice be issued on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal for filing detail paragraphwise comments within 30 days.

Petitioner is directed to serve a copy of the petition on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

List on 17/01/2018 for hearing.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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